

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4687  
ANSWERED ON:18.12.2009  
HYDRO POWER PROJECTS  
Vishwanath Shri Adagur H

**Will the Minister of POWER be pleased to state:**

- (a) whether proposals for setting up of power projects including hydro power projects in Karnataka is pending for approval of the Union Government;
- (b) if so, the details thereof and the reasons thereof;and
- (c) the time by which it is likely to be sanctioned?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a): No, Madam. At present no hydro electric project of Karnataka is pending for concurrence in Central Electricity Authority (CEA). Further, as per provisions of Electricity Act, 2003, concurrence of CEA is no longer required for setting up of new Thermal Power projects.

(b) & (c): Question do not arise.